

CONSTITUTION (AMENDMENT)
BILL, 1986*

(Amendment of Article 85, etc.)

[English]

PROF. MADHU DANDAVATE
(Rajapur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

FOREST (CONSERVATION)
AMENDMENT BILL 1986*

(Amendment of Section 2, etc.)

[English]

PROF. MADHU DANDAVATE
(Rajapur): I beg to move for leave to introduce a Bill to amend the Forest (Conservation) Act, 1980.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to amend the Forest (Conservation) Act, 1980."

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

*Published in the Gazette of India Extraordinary, Part II, Section 2, dated 5.12.86.

CONSTITUTION (AMENDMENT)
BILL 1986*

(Amendment of Article 368)

[English]

SHRI SHANTARAM NAIK (Panaji): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That the leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SHANTARAM NAIK : I introduce the Bill.

STANDARDISATION OF STYLE OF
NAMES OF CITIZENS BILL, 1986*

[English]

SHRI SHANTARAM NAIK : I beg to move for leave to introduce a Bill to provide for standardisation of style of names of citizens.

MR. CHAIRMAN : The question is :

"That the leave be granted to introduce a Bill to provide for standardisation of style of names of citizens."

The motion was adopted.

SHRI SHANTARAM NAIK : I introduce the Bill.

*Published in the Gazette of India Extraordinary Part II, section 2, dated 5.12.86.